

जयपुर उद्योग लिमिटेड के निदेशक बोर्ड के चेयरमैन द्वारा कदाचार

289. श्री एम० ए० हनान अलहाज : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जयपुर उद्योग लिमिटेड के निदेशक बोर्ड के चेयरमैन का कदाचारों में हाथ रहा है तथा उसे हाल में दिल्ली में गिरफ्तार किया गया है ; और

(ख) यदि हां, तो उस के विरुद्ध क्या आरोप थे तथा उसे क्या दण्ड दिया गया है ?

उद्योग मंत्रालय में राज्य मंत्री (कुमारी आभा मयती) : (क) और (ख) : कम्पनी द्वारा मामले के तथ्यों का न्यायालय से निष्पन्न पता लगाया जा रहा है और जानकारी सभा पटल पर रख दी जायेगी ।

शाह आयोग का अन्तरिम प्रतिवेदन

290. श्री एम० ए० हनान अलहाज : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार को शाह आयोग का अन्तरिम प्रतिवेदन प्राप्त हो गया है ; और

(ख) यदि हां, तो इस प्रतिवेदन के आधार पर अब तक जिन व्यक्तियों पर मुकदमें दायर किये गये हैं उनका व्यौरा क्या क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) जी नहीं, श्रीमान् ।

(ख) प्रश्न नहीं उठता ।

Condition of Tribal Population

291. SHRI MUKHTIAR SINGH MALIK:

SHRI G. M. BANATWALLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the Editorial of *Hindustan Times* dated the 1st February, 1978 wherein it has been stated that nothing has been done for the country's tribal population during the last 30 years and the position in which the tribals find themselves today is much worse than of the start of economic planning in 1950; and

(b) if so, whether Government propose to set up an inquiry commission to inquire into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) No inquiry commission is proposed to be set up. The problems of the Scheduled Tribes are being given the fullest attention by Government.

Unscrupulous non-Conference Line Tramp Shipping Operators in the country

292. SHRI MUKHTIAR SINGH MALIK:

SHRI G. M. BANATWALLA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any step has been taken by Government to tackle the menace of unscrupulous non-conference line tramp shipping operators in the country;

(b) whether it is also a fact that these 'fly by night' operators who have been using sub-standard vessels "lured" the exporters with freight inducements and ultimately duped them as they did not normally reach the destination but sold the goods in auction at different centres; and

(c) what are the facts and proposed action to be taken in this regard?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c). Some re-